

**Office of the District & Sessions Judge, Ghaziabad.**

Date : 14-07-2020

**(Order No. 261 /2020)**

In view of the reports dated 14-07-2020 received from Chief Medical Officer Ghaziabad through e-mail at 10-30 A.M. and 1-15 P.M. Sri Kapil, Librarian, Sri Suresh Kumar Sharma Advocate Chamber No. 781 and Mohd. Iqar and Tazkar Ali, Smt. Shikha Aggarwal Steno & Sri Vijay Yadav orderly of the court of Special Judge, S.C./S.T. Act Ghaziabad and Sri Vipin Kumar Gunner of Chief Judicial Magistrate Ghaziabad are found corona positive. Vide his aforesaid reports Chief Medical Officer Ghaziabad has opined for 24 hours closure of Civil Courts Ghaziabad for complete sanitization of Court Campus.

In this regard a letter dated 14-07-2020 received from incident commander/ City Magistrate, Ghaziabad through whatsapp at 1.10 P.M. that Smt. Shikha Aggarwal Steno & Sri Vijay Yadav orderly of the court of Special Judge, S.C./S.T. Act Ghaziabad and Sri Vipin Kumar Gunner of Chief Judicial Magistrate Ghaziabad are found corona positive. Vide his aforesaid report he has opined for 24 hours closure of Civil Courts Ghaziabad for complete sanitization of Court Campus.

Hon'ble Court vide letter No. 1117/LXXXVII-CPC /e-Courts/ Allahabad/ Dated 03-06-2020 regarding Mechanism / Modalities for opening of Civil Courts subordinate to Hon'ble High Court in para 15 has provided as follows:


" Where the District Administration/ CMO concerned is of the opinion that the District/ Outlying court campus should be closed for a particular period and / or the District Judge is of the opinion that the District Court/ Outlying court should be closed for particular period, then the District Court / Outlying Court may be closed for the said period and intimation mentioning the specific reason may be sent to Allahabad High Court."

Hence in compliance of mandate contained in para 15 of Hon'ble Court's letter No. 1117/LXXXVII-CPC /e-Courts/ Allahabad/ Dated 03-06-2020 for complete sanitization of Court campus all the Courts shall remain closed for 48 hours (i.e. on 14-07-2020 & 15-07-2020). Meanwhile complete sanitization of Court Campus and chambers of Advocates be done under supervision of Shri Abhishek Srivastava, Addl. District & Sessions Judge, Court No. 10, Ghaziabad/Officer-in-charge Nazarat and Sri Ratnesh Deep Kamal Anand, Chief Judicial Magistrate, Ghaziabad and submit report by 16-07-2020 before 10 A.M.

Cases fixed on 14-07-2020 shall be taken on 27-08-2020 and cases fixed for 15-07-2020 shall be taken on 28-08-2020 for hearing excluding Bail Applications.

Information be sent to the Hon'ble High Court Allahabad and also be uploaded on the official website of District Court, Ghaziabad.

Inform all concerned accordingly.

  
(Dinesh Kumar Sharma-III)  
District & Sessions Judge,

District Judge  
Ghaziabad

Copy to

- 1- District Magistrate, Ghaziabad.
- 2- Chief Medical Officer Ghaziabad.
- 3- S.S.P. Ghaziabad.
- 4- Nagar Ayukt, Nagar Nigam Ghaziabad.
- 5- Superintendent District Jail Ghaziabad.
- 6- Sec. D.L.S.A. Ghaziabad.
- 7- Bar Association Ghaziabad.
- 8- D.G.C. Criminal Ghaziabad.
- 9- Joint Director Prosecution Ghaziabad
- 10- District Information Officer, Ghaziabad.
- 11- System Officer, Ghaziabad for uploading on website of District Court, Ghaziabad.

District & Sessions Judge,  
Ghaziabad.